

12. S. Karnal Hassan
 13. R. Jayaprada
 14. G.S.R. Krishnemurthy
 15. Vijay Anand
 16. C. Suhasini

(b) The total income tax demands to be realised from them were Rs. 9.68 crores as on 31.3.1990 and Rs. 5.15 crores as on 31.3.1991.

(c) Apart from the action permissible under the Income-tax law for the realisation of outstanding tax dues, suitable administrative steps are continuously taken to reduce the tax arrears. The action taken varies from case to case. Legal actions include issue of notices for penalty for non-payment, issue of garnishee orders to attach bank accounts, debts, etc. and drawing up of tax recovery statements by the Tax Recovery Officers to enable them to effect recovery by attachment/sale of assets of the defaulters, in appropriate cases. Payment of tax in instalments has also been allowed in suitable cases. In all these cases, the

Assessing Officers are required to send dossier reports indicating the progress in the recovery of taxes and their reports are reviewed at the level of Commissioner of Income-tax and above, depending on the amount in arrears. Since a large part of the demand is disputed in appeals, etc. steps are also taken for expeditious disposals of appeals.

Export of Textile Products to Japan

1674. SHRI N. DENNIS: Will the Minister of TEXTILES be pleased to state:

(a) whether Indian Textile mills propose to export their products to Japan shortly; and

(b) if so, the details thereof, millwise?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) and (b). Indian Textile Mills are already exporting their products to Japan. The exports by Indian Mills sector during the last three years to Japan are as follows:

Value in Rs. Crores

| <i>Year</i> | <i>Fabrics</i> | <i>Made-ups</i> | <i>Yarn</i> | <i>Total</i> |
|-------------|----------------|-----------------|-------------|--------------|
| 1989 | 2.09 | 1.82 | 29.03 | 32.94 |
| 1990 | 0.44 | 1.36 | 21.08 | 22.88 |
| 1991 | 1.23 | 1.98 | 50.66 | 53.87 |

[*Translation*]

Export of Aluminium Wares

1675. SHRI PRABHU DAYAL
 KATHERIA:
 SHRI RAMKRISHNA

KUSMARIA:

SHRI BALRAJ PASSI:

Will the Minister of COMMERCE be pleased to state:

(a) the details of the countries identified so far by National Corporation of Small

Scale industries for export of aluminum wares; and

(b) the names of the countries to whom the said export is likely to be made?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b). The National Small Industries Corporation Ltd. (NSIC), has identified U.K., Germany and Netherlands for export of aluminium wares. Exports are already being made to U.K. and Netherlands and are likely to be made to Germany in 1992-93.

Setting up of Diamond Industry Complex in Jaipur

1676. SHRI RAM NARAIN BERWA: Will the Minister of COMMERCE be pleased to state:

(a) the facilities provided to diamond industry in Rajasthan for export of diamonds during the last three years;

(b) whether Government propose to set up a diamond industry complex in Jaipur in order to promote diamond's business; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P.

Quantity: in '000 bales of 180 kgs. each

| <i>Import</i> | <i>Export</i> | <i>Expenditure</i> | <i>Net Profit</i> |
|----------------------------|---------------|--------------------|-------------------|
| 1988-89 | 21.55 | 256.70 | 1.64 |
| 1989-90 | 28.11 | 374.86 | 1.80 |
| 1990-91 | 56.35 | 986.53 | 11.49 |
| 1991-92 (upto Jan. '92) | | | |

CHIDAMBARAM): (a) The Government has provided identical facilities to diamond exporters throughout the country and these are indicated in the Current Import-Export Policy. No special facility is, therefore, provided to exporters of diamonds of any State including Rajasthan.

(b) There is no proposal with the Government to set up a diamond industry complex in Jaipur.

(c) Does not arise.

Import and Export of Jute

1677. SHRI RAM PUJAN PATEL: Will the Minister of TEXTILES be pleased to state:

(a) the quantity of jute imported and exported during the year 1988-89, 1989-90, 1990-91 and upto January, 1992; and

(b) the details of earnings and expenditure thereon?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) and (b). The quantity of jute imported and exported by Jute Corporation of India during 1988-89, 1989-90, 1990-91 and 1991-92 (upto January, 1992) and the details of expenditure and earnings thereon are given below:-

Value: Rs. Lakhs:-